

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1695
ANSWERED ON:05.12.2005
PENDING IRRIGATION PROJECTS
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Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of irrigation projects in the country lying pending with the Union Government, State-wise;
- (b) the reasons for the pendency of these projects, State- wise;
- (c) the likely cost overrun of these projects due to their pendency; and
- (d) the time by which these projects are likely to be cleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) Out of 187 irrigation project proposals (98 major and 89 medium) received from the States 105 irrigation projects (47 major and 58 medium) are under different stages of appraisal and remaining 82 irrigation projects (51 major and 31 medium) have been techno-economically accepted by the Advisory Committee of Ministry of Water Resources subject to compliance of a few observations. The State-wise details of these projects are in the statement enclosed.

(b) to (d) Various reasons for delay in techno-economic appraisal and investment approval of irrigation projects are:-

Projects formulated not confirming to the guidelines for preparation of detailed project reports for irrigation and multi-purpose projects issued by the Central Water Commission.

Projects formulated without adequate investigations.

Hydrological aspects based on inadequate data and not applying standard techniques.

Cost estimates not meeting the required standard.

Concurrence of State Revenue, Financial and Agriculture Departments not obtained while sending the proposal.

Want of clearance from Ministry of Environment & Forests for environmental and forest aspects and clearance of resettlement and rehabilitation plan of Tribal population affected from Ministry of Tribal Affairs.

Unduly long time taken by the State Governments for compliance of the observations of Central appraising agencies.

The cost overrun of the projects are not assessed during the techno-economic appraisal of projects. The time taken for clearance of projects depends upon the promptness with which the State Governments arrange compliance to the observations of Central appraising agencies.

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1695 for answer on 5.12.05 regarding Pending Irrigation Projects

STATE-WISE ABSTRACT OF NEW PROJECTS

SL STATES MAJOR MEDIUM TOTAL
NO.
A B Total A B Total A B Total

1. Andhra Pradesh	8	7	15	6	10	16	14	17	31
2. Bihar	1	2	3	-	-	-	1	2	03
3. Chattisgarh	2	-	2	-	1	1	2	1	03

4. Gujarat	-	1	1	-	-	-	-	1	01
5. Haryana	-	2	2	1	-	1	1	2	03
6. Himachal Pradesh	-	1	1	1	-	1	1	1	02
7 Jammu & Kashmir	-	-	-	11	2	13	11	2	13
8. Jharkhand	3	4	7	-	-	-	3	4	07
9. Karnataka	1	3	4	1	-	1	2	3	05
10. Kerala	-	1	1	1	-	1	1	1	02
11. Madhya Pradesh	5	5	10	-	-	-	5	5	10
12. Maharashtra	9	8	17	28	7	35	37	15	52
13. Manipur	-	1	1	-	1	1	-	2	02
14. Nagaland	1	-	1	-	1	1	1	1	02
15. Orissa	2	4	6	1	7	8	3	11	14
16. Punjab	5	1	6	1	1	2	6	2	08
17. Rajasthan	3	5	8	6	-	6	9	5	14
18. Tamil Nadu	-	1	1	-	1	1	-	2	02
19. Uttar Pradesh	5	5	10	1	-	1	6	5	11
20. Uttaranchal	1	-	1	-	-	-	1	-	01
21. West Bengal	1	-	1	-	-	-	1	-	01
Grand Total	47	51	98	58	31	89	105	82	187

A - Project under various stages of appraisal. B - Accepted by the Advisory Committee of Ministry of Water Resources subject to certain observations.